

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 763 of 2020

IN THE MATTER OF:

Mazda Agencies

...Appellant

Versus

Hemant Plastics & Chemicals Ltd.

...Respondent

Present:

**For Appellant: Mr. S. V. Sankar and Mr. Pavan S. Godiawala,
Advocates.**

For Respondent:

ORDER
(Through Virtual Mode)

21.12.2020: Respondent, who has been earlier set ex-parte, continues to stay away from the proceedings.

Appellant has filed written submissions, same are taken on record. Put up the matter for hearing on **12th January, 2021.**

The matter may be disposed off on next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc